

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 51

CA 36/2016 CA 37/2016 CA 38/2016 CA 39/2016 IN TCP 13/2012

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **SHRI RAJINDER K MALHOTRA V/s VIDYUT
METALLICS PVT LTD & ORS**

Section Sec 397-398 of the Companies Act, 2013

ORDER

Adv. Anuja Bhansali a/w Abhyarthana Singh i/b Rashmikant and Partners present through VC.

The matter is wrongly on Board is already listed on 09.04.2024. List this matter on Board on **09.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh